

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.105/(MAH)/2013
CA No. 64/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

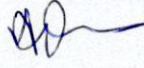
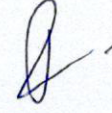
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016

NAME OF THE PARTIES: Ms. Padmnabha Anantrao Panditrao

V/s.

M/s. Panditrao Mines & Minerals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Srinivas Atreya /by Indialax.	Advocate (Petitioner)	
	Vijay Mehta i/b	Am for Ref 2 to 5	
	SD Eranu Rao Chamber		

ORDER

C.A. No. 64/2015 in C.P. No. 105/397-398/CLB/MB/2013

Ld. Counsel for both sides, present.

With the consent of both the parties, list this matter for hearing on 30th January,
2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 29.11.2016